

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORAM:

1. Shri Ashok Basu, Chairperson
2. Shri K.N. Sinha, Member
3. Shri Bhanu Bhushan
4. Shri A.H. Jung, Member

Petition No.122/2005

In the matter of

Claiming abnormal O&M expenses for Feroze Gandhi Unchahar Thermal Power Station Stage-II for the period 1.4.2001 to 31.3.2004.

And in the matter of

National Thermal Power Corporation Ltd

.... **Petitioner**

Vs

1. Uttar Pradesh Power Corporation Ltd., Lucknow
2. Jaipur Vidyut Vitran Nigam Ltd., Jaipur
3. Ajmer Vidyut Vitran Nigam Ltd., Ajmer
4. Jodhpur Vidyut Vitran Nigam Ltd., Jodhpur
5. Delhi Transco Ltd., New Delhi
6. Haryana Vidyut Prasaran Nigam Ltd., Haryana
7. Punjab State Electricity Board, Patiala
8. Himachal Pradesh State Electricity Board, Shimla
9. Power Development Department, Srinagar
10. Power Development Department, Chandigarh
11. Uttaranchal Power Corporation Ltd., Dehradun

..... **Respondents**

The following were present

1. Shri V.B.K. Jain, NTPC
2. Shri I.J. Kapoor, NTPC
3. Shri D.G. Salpekar, NTPC
4. Shri R. Singhal, NTPC
5. Shri Balaji Dubey, Dy. Manager (Law), PGCIL

ORDER
(DATE OF HEARING: 8.12.2005)

By our order dated 14.11.2005, the petitioner was directed to file a comparative statement of actual O&M expenses, year-wise separately for Stage I and Stage II of Feroze Gandhi Unchahar Thermal Power Station (FGUTPS). Shri V.B.K. Jain, requested for two weeks time for filing of the requisite details, since as stated by him, these details were being collected and compiled.

2. Time prayed for is allowed. Let the necessary details be filed on affidavit within two weeks.

3. List this petition for admission on 10th January 2006.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 8th December 2005